

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.42/BB/17	-	Admission	230-232	Quality Engineering and Software Technologies Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JOHN

SPT Leg 4 Advocate for petitioner

In - Vasanth Kumar
Ash

for

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Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed a memo seeking direction to issue notices to RD, ROC, Income Tax Department Officers (3 in number) and also to OL. Assistant from OL office is present. A further direction is sought for publication in the Hindu, English daily, Bangalore Edition and in Udayavani, Kannada daily to be published before 10 days from the hearing date. Hearing date is fixed on 03.10.2017.

Registry to issue notices to the above authorities shown in the memo filed by the counsel for petition and publish in the Hindu, English daily, Bangalore Edition and Udayavani, Kannada daily 10 days before the hearing date.

OL has filed an application bearing OLR No.128/17 seeking permission from the Tribunal to appoint a Chartered Accountant for scrutiny of books of accounts and records of the Transferor Company. Counsel for petitioner has no objection for appointment of Chartered Accountant for scrutiny of the books of accounts and records of the Transferor Company. Therefore, the application is allowed vide separate orders.

OL is permitted to appoint a Chartered Accountant from among the panel maintained by him for the purpose of scrutiny of the books of accounts and records of the Transferor Company. Petitioners are directed to meet the expenditure for scrutiny of the books by the Chartered Accountant and the fee payable to him.

List it on 03.10.2017.

MEMBER (J)

MEMBER (T)